

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 3930  
TO BE ANSWERED ON 27.03.2017**

**WELFARE OF LANDLESS AGRICULTURAL LABOURERS**

**3930. SHRI Y.V. SUBBA REDDY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether as per 2011 Census, Andhra Pradesh is the third largest State in the country which has landless agricultural labourers to the tune of 1,69,67,754;**
- (b) if so, details thereof, State/UT-wise;**
- (c) the details of welfare schemes being implemented for these labourers with physical targets set and achieved during each of the last three years, scheme-wise and State/UT-wise;**
- (d) whether the Government is paying special attention on these labourers in the light of bifurcation of the State; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) & (b): A statement showing the State-wise data of landless agricultural workers as per Census 2011 is at Annexure-I.**

**(c) to (e): The Unorganised Workers' Social Security Act, 2008 has been enacted to provide for social security and welfare of the unorganised workers including landless agriculture workers. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government through the National Social Security Board. The welfare schemes to provide social security to unorganised workers including landless agricultural workers being implemented by various ministries/departments of Government of India across the country are listed in Schedule I of this Act as mentioned below:**

**Contd..2/-**

- i. Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development);**
- ii. National Family Benefit Scheme (Ministry of Rural Development);**
- iii. Janani Suraksha Yojana (Ministry of Health and Family Welfare);**
- iv. Handloom Weavers' Comprehensive Welfare Scheme (Ministry of Textiles);**
- v. Handicraft Artisans' Comprehensive Welfare Scheme (Ministry of Textiles);**
- vi. Pension to Master Craft Persons (Ministry of Textiles);**
- vii. National Scheme for Welfare of Fishermen and Training and Extension (Department of Animal Husbandry, Dairying & Fisheries);**
- viii. Aam Aadmi Bima Yojana (Department of Financial Services); and**
- ix. Rashtriya Swasthya Bima Yojana (Ministry of Health and Family Welfare).**

**Further, the Central Government has also launched the Atal Pension Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana for all citizens especially targeting unorganised workers to provide them comprehensive social security. The number of workers availing the benefits under social security schemes is at Annexure II.**

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State-wise data of landless agricultural workers

States/UTs	Total Landless agricultural labourers (Census 2011)
JAMMU & KASHMIR	547705
HIMACHAL PRADESH	175038
PUNJAB	1588455
CHANDIGARH	1687
UTTRANCHAL	403301
HARYANA	1528133
DELHI	39475
RAJASTHAN	4939664
UTTAR PRADESH	19939223
BIHAR	18345649
SIKKIM	25986
ARUNACHAL PRADESH	36171
NAGALAND	62962
MANIPUR(Excl.3 sub-divisions)	114918
MIZORAM	41787
TRIPURA	353618
MEGHALAYA	198364
ASSAM	1845346
WEST BENGAL	10188842
JHARKHAND	4436052
ODISHA	6739993
CHHATTISGARH	5091832
MADHYA PRADESH	12192267
GUJARAT	6839415
DAMAN & DIU	772
DADRA & NAGAR HAVELI	17799
MAHARASHTRA	13486140
ANDHRA PRADESH	16967754
KARNATAKA	7155963
GOA	26760
LAKSHADWEEP	
KERALA	1322850
TAMIL NADU	9606547
PONDICHERRY	68391
ANDAMAN & NICOBAR ISLANDS	4781
<b>India</b>	<b>144333690</b>

**Annexure II**

<b>Sl. No.</b>	<b>Name of the Scheme</b>	<b>Number of Beneficiaries</b>
1	National Social Assistance Programme including Indira Gandhi National Old Age Pension Scheme and National Family Benefit Scheme (as on 28.02.2017)	3,27,81,329
2	Janani Suraksha Yojana (as on 31.03.2016)	1,04,16,164
3	Aam Admi Bima Yojana (as on 31.03.2016)	4,51,07,984
4	Rashtriya Swasthya Bima Yojana (as on 30.09.2016)	3,50,62,923
5	Atal Pension Yojana (as on 31.10.2016)	36,66,002
6	Pradhan Mantri Jeevan Jyoti Bima Yojana (as 31.10.2016)	3,06,52,201
7	Pradhan Mantri Suraksha Bima Yojana (as 31.10.2016)	9,75,26,192

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